

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST  
KARKARDOOMA COURTS, DELHI.**

**ORDER**

The following postings and transfers are made with immediate effect in official exigency:-

No.	Name of the Official	From	To
1.	Sh. Dharmender, EC No.95998905	JA/Ahlmad in the court of Ms. Renu Chaudhary Ld. MM (Mahila Court-01), N.E. Distt, Karkardooma Courts, Delhi.	JA/Ahlmad in the court of Sh. Nitish Kumar Sharma, Ld. MM-03, North-East District, Karkardooma Courts, Delhi.
2.	Sh. Santosh Kumar EC : 13654	JA/Ahlmad in the court of Sh. Nitish Kumar Sharma, Ld. MM-03, N-E. Distt, Karkardooma Courts, Delhi.	JA in R&I, Litigation, LAC, Admn. North -East District, Karkardooma Courts, Delhi.
3.	Sh. Surya Kumar, EC No.12272	JA in R&I, Litigation, LAC, Admn North -East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the court of Ms. Renu Chaudhary Ld. MM (Mahila Court-01), North-East District, Karkardooma Courts, Delhi.
4.	Sh. Paramjit Singh Narwal EC 86689736	JJA/Ahlmad in the court of Ms. Arushi Parwal, Ld.MM (Mahila Court-02), North East, Karkardooma Court, Delhi.	Bail Section, North East, Karkardooma Court, Delhi.
5.	Sh. Nand Kishor, EC No.56698701	JA in Bail Section, North East, Karkardooma Court, Delhi.	JA/Ahlmad in the court of Ms. Arushi Parwal, Ld.MM (Mahila Court-02), North East, Karkardooma Court, Delhi
6.	Sh. Naresh Chand Orderly, EC No.32789437	Orderly in the Court of Ms. Babita Puniya, Ld. SCJ-cum RC, North-East District Karkardooma Courts, Delhi.	Orderly in the Court of Sh. Manoj Kumar, Ld. ASJ-01 (POCSO), North-East District Karkardooma Courts Delhi.
7.	Sh. Jaspal Singh, Orderly, EC No.38137091	Orderly in the Court of Sh. Manoj Kumar, Ld.ASJ-01 (POCSO), North-East District Karkardooma Courts Delhi.	Orderly in the Court of Ms. Babita Puniya, Ld. SCJ-cum RC, North-East District Karkardooma Courts, Delhi.

Note:- (1) Ms. Neeru Jaggi, SJA/Branch Incharge is directed to take charge from Ms. Vimmi Bala (under VRS) of Leave as well as Hindi Section and from Sh. Devender Kumar, Sr.JA of Vigilance and Purchase Cell and shall work as Dealing Official-cum-Branch Incharge of the said branches in addition to the work already assigned to her. She is further directed to work as officiating P.S to the undersigned whenever regular PS is on leave/unavailable.

(2) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

  
**(PRAVEEN KUMAR)**  
 Principal District & Sessions Judge  
 North-East District,  
 Karkardooma Courts, Delhi.

No. 1380-1392/P&T/Admn./NE/KKD/2023

Dated 22 FEB 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.- II & III O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

7. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.



Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi.

2/18/2024